

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

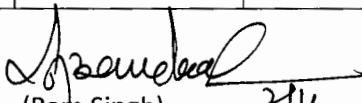
NO:- 06

DATED: 02-04-2018

Sanctions is hereby accorded to the allotment of funds in favor of the following Courts under M.H 2014 Adm of Justice, Sub-Head 0495-High Court, detail head 079-stipend and to the extent shown against each for the financial year 2018-2019 for releasing salary of the manpower engaged for e-Court Project .

| S.N O | Name of the Wing/Court | Technical Staff | | | Months | Amount in Rs |
|--------------|---------------------------------|---|--|---|-----------------|------------------|
| | | SSO @ 24750/- (27225/- from April Onwards) | SO @ 15263/- (16789/- from April onwards) | SA @ 9350/- (10285/- from April onwards) | | |
| 1 | High court of J&K Srinagar wing | 1 | 1 | 2 | March to August | 381633/- |
| 2 | High court of J&K Jammu wing | 1 | 1 | 2 | March to August | 381633/- |
| 3 | Pr. D&S Judge Court Srinagar | 0 | 1 | 2 | March to July | 183399/- |
| 4 | Pr. D&S Judge Court Jammu | 0 | 1 | 2 | March to July | 183399/- |
| 5 | Pr. D&S Judge Court Budgam | 0 | 1 | 2 | March to July | 183399/- |
| 6 | Pr. D&S Judge Court Pulwama | 0 | 1 | 2 | March to July | 183399/- |
| 7 | Pr. D&S Judge Court Kulgam | 0 | 1 | 2 | March to July | 183399/- |
| 8 | Pr. D&S Judge Court Anantnag | 0 | 1 | 2 | March to July | 183399/- |
| 9 | Pr. D&S Judge Court Bandipora | 0 | 1 | 2 | March to July | 183399/- |
| 10 | Pr. D&S Judge Court Baramulla | 0 | 1 | 2 | March to July | 183399/- |
| 11 | Pr. D&S Judge Court Kupwara | 0 | 1 | 2 | March to July | 183399/- |
| 12 | Pr. D&S Judge Court Kargil | 0 | 1 | 2 | March to July | 183399/- |
| 13 | Pr. D&S Judge Court Leh | 0 | 1 | 2 | March to July | 183399/- |
| 14 | Pr. D&S Judge Court Kathua | 0 | 1 | 2 | March to July | 183399/- |
| 15 | Pr. D&S Judge Court Reasi | 0 | 1 | 2 | March to July | 183399/- |
| 16 | Pr. D&S Judge Court Ramban | 0 | 1 | 2 | March to July | 183399/- |
| 17 | Pr. D&S Judge Court Kishtwar | 0 | 1 | 2 | March to July | 183399/- |
| 18 | Pr. D&S Judge Court Poonch | 0 | 0 | 2 | March to July | 100980/- |
| 19 | Pr. D&S Judge Court Rajouri | 0 | 1 | 2 | March to July | 183399/- |
| 20 | Pr. D&S Judge Court Baderwah | 0 | 1 | 1 | March to July | 132909/- |
| 21 | Pr. D&S Judge Court Udhampur | 0 | 1 | 2 | March to July | 183399/- |
| 22 | Pr. D&S Judge Court Samba | 0 | 1 | 2 | March to July | 183399/- |
| 23 | Pr. D&S Judge Court Ganderbal | 0 | 1 | 2 | March to July | 183399/- |
| 24 | Pr. D&S Judge Court Shopain | 0 | 1 | 2 | March to July | 183399/- |
| Total | | 2 | 23 | 47 | | 4666135/- |

By Order:


(Ram Singh) 214

Dy. Registrar (Accts)

No:- 309-58/AC

Dated:- 02-04-2018

Copy to:-

- 1-2) Registrar Judicial High Court of J&K Jammu/Srinagar Wing.
- 3-24) Pr. D&S Judge Jammu /Srinagar/Budgam/Bandipora/Baramullah/Kulgam
Anantnag/Ganderbal/Shopian/Pulwama/Kupwara/Kargil/Leh/Kathua/Samba
Ramban/Kishtwar/Poonch/Rajouri/Bharderwah/Reasi/Udhampur.
- 25) Treasury Officer Saddar Treasury Srinagar
- 26) Treasury Officer Saddar Court Treasury Srinagar
- 27) Treasury Officer Sub Treasury District Court Complex Jammu.
- 28-49) Treasury Officer Jammu/Srinagar/ Budgam/Bandipora/Baramullah/Kulgam
Anantnag/Ganderbal/Shopian/Pulwama/Kupwara/Kargil/Leh/Kathua/Samba
Ramban/Kishtwar/Poonch/Rajouri/Bharderwah/Reasi/Udhampur.
.....for information and n/a
- 50) Order file.


Dy. Registrar (Accts) 74